F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.05.2019

ORDER NO. 115 of 2019

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 105 of 2019 for CESTAT, New Delhi for the period 27.5.2019 to 29.5.2019 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Dr. D. M. Misra, Member (Judicial) and Hon'ble Sh. C.	On 27.5.2019	Anti-dumping matters.
L. Mahar, Member (T) Hon'ble Dr. D. M. Misra, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (T)	29.5.2019	Division Bench matters (on 27.5.2019 after Anti dumping matters are over).
		By order

By order,

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.05.2019

ORDER NO. 116 of 2019

Hon'ble President may be pleased to modify the sitting notified vide roster order no. 76/2019 for CESTAT, Hyderabad for the period from 30.5.2019 to 07.6.2019 as follows.

	PERIOD	WORK ASSIGNED
COURT Hon'ble Sh. P. V. Subba Rao, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	07.6.2019	Customs, Excise and Service Tax Division Bench matters.

Note:

- Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified. 1.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily 2. orders". By order

(Bineesh Kumar K. S.) Registrar

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.